

(xxvii) The All-India Services (Provident Fund) Second Amendment Rules, 1967, published in Notification No. G.S.R. 1598 in Gazette of India dated the 28th October, 1967.

(xxviii) The Indian Civil Service Provident Fund (Amendment) Rules, 1967, published in Notification No. G.S.R. 1599 in Gazette of India dated the 28th October 1967.

(xxix) The Indian Civil Service (Non-European Members) Provident Fund Amendment Rules, 1967, published in Notification No. G.S.R. 1600 in Gazette of India dated the 28th October, 1967.

(xxx) The Secretary of State's Services (General Provident Fund) Amendment Rules, 1967, published in Notification No. G.S.R. 1601 in Gazette of India dated the 28th October 1967.

(xxxi) G.S.R. 1602 published in Gazette of India dated the 28th October, 1967, containing corrigendum to G.S.R. 1082 published in Gazette of India dated the 29th July, 1967. [Placed in Library, see No. LT-1535/67]

(2) A copy of the Interim Report of the Delhi Police Commission. [Placed in Library, see No. LT-1536/67]

**BERNE CONVENTION FOR PROTECTION OF LITERARY AND ARTISTIC WORKS, ETC.**

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH): I beg to lay on the Table :

(1) A copy of the Berne Convention for the protection of Literary and Artistic works of September, 9, 1886 as revised at Stockholm on July, 14, 1967. [Placed in Library, see No. LT-1537/67]

(2) A copy of the International Copyright (Second Amendment) Order, 1967, published in Notification No. S.O. 3409 in Gazette of India dated the 20th September, 1967, under section 43 of the Copyright Act, 1957. [Placed in Library, see No. LT-1538/67]

(3) A copy of the Annual Report of the Executive Committee of the Trustees of the Victoria Memorial, Calcutta for the year 1966-67. [Placed in Library, see No. LT-1539/67]

(4) A copy of the Annual Report of the Salar Jung Museum Board, Hyderabad, for the year 1966-67 along with the audited Accounts. [Placed in Library, see No. LT-1540/67]

**NOTIFICATION UNDER MOTOR VEHICLES ACT**

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): I beg:

(1) to relay on the Table a copy each of the following Notifications under sub-section (3) of section 133 of the Motor Vehicles Act, 1939:—

(i) The Delhi Motor Vehicles (Sixth Amendment) Rules, 1965, published in Notification No. F-3 (28)/65-PR (T), in Delhi Gazette dated the 6th April, 1967.

(ii) The Delhi Motor Vehicles (Second Amendment) Rules, 1966, published in Notification No. F. 3(19)-65-PR(T); in Delhi Gazette dated the 13th April, 1967.

(iii) The Delhi Motor Vehicles (Fourth Amendment) Rules, 1966, published in Notification No. F. 12(76)/66-67-Transport in Delhi Gazette dated the 2nd March, 1967.

[Placed in Library, see No. LT-1264/67].